

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK S A B H A

UNSTARRED QUESTION No.2153

TO BE ANSWERED ON THURSDAY, THE 10TH MARCH, 2016.

AUDIT OF OVERLAPPING JURISDICTION

2153. SHRIMATI KAVITHA KALVAKUNTLA:

Will the Minister of Law and Justice be pleased to refer to the reply given to Unstarred Question No. 1930 on 10th December, 2015 and state:

- (a) whether the requisite information has since been collected and laid on the Table of the House;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefore and the time by which the same is likely to be done?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI D. V. SADANANDA GOWDA)**

- (a) No, Madam.
- (b) & (c) The requisite information is being awaited.